

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-III**

**Item No.-114**  
157/252/ND/2020

**IN THE MATTER OF:**

Mr. Mascot Buildwell Private Limited

....APPELLANT

Vs.

ROC, NCT Of Delhi & Haryana

....RESPONDENT

**SECTION**

U/s 252 Companies Act

**Order delivered on 10.08.2021**

**CORAM:**

SHRI. P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

**PRESENT:**

For the Appellant

: Adv Mr. Harshit Batra & Adv Mr. Kartikay Yadav

For the CD

:

For the I.T./AROC

: Ms. Sweety Kumar, AROC, Mr Shlok Chandra, Advocate along with Ms. Mansie Jain, Advocate for I.T. Deptt.

**ORDER**

Heard the arguments advanced by the Counsel for the Appellant. The ARoC and the Proxy Counsel for the Income Tax Department are also present.

Order in this matter is **Reserved**.



(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)



(P.S.N PRASAD)  
MEMBER (JUDICIAL)